

R.O.C.No.105182-A/2021-B2



DISTRICT JUDGE
POSTING

NOTIFICATION No. 275 / 2021

The suspension of Thiru.A.K.A.Rahmaan, District Judge, formerly functioned as I Additional District Judge, Villupuram @ Tindivanam, is hereby revoked and he is reinstated into service. On his reinstatement, he is posted as I Additional District Judge, Villupuram @ Tindivanam in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 09.11.2021**

**Sd/- P.DHANABAL,
REGISTRAR GENERAL**

(S.O.)